

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.202
IB-582(ND)/2021

IN THE MATTER OF:

M/s. Sanjay kumar Goel

.... **APPLICANT/PETITIONER**

Vs.

M/s.Sarika industries Pvt Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 03.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Bhavya Jain, Advocate

For the Respondent :

ORDER

Heard the submissions made by Ms. Bhavya Jain, Ld. Counsel appearing for the Applicant. No one has appeared on behalf of the Respondent.

Order **reserved**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)